

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

45. IA/1306/2021 C.P. (IB)/558(MB)2021

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SH. H. V. SUBBA RAO,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **22.09.2022**.

NAME OF THE PARTIES: Anchor Leasing Private Limited
Vs.
Mrs. Bhavna Amrut Gada

SECTION: 95(1) of IBC 2016

ORDER

IA 1306 of 2021:- The hard copy of the Petition is not available with this Bench. Registry, Court Officer and Petitioner shall ensure the availability of hard copy of the Petition to this Bench before the next date of hearing on **11.10.2022**.

SD/-
ANURADHA SANJAY BHATIA
Member(Technical)

SD/-
H. V. SUBBA RAO
Member(Judicial)

/NT/